NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER	**: --**
PETITION NUMBER	**: Company Appeal(CA)/50/(CHE)/2023**
NAME OF THE PETITIONER	**: Income Tax Officer**
NAME OF THE RESPONDENT(S)	**: Antosys Recruitment Pvt Ltd & Anr**
UNDER SECTION	**: Sec 252 of CA, 2013**

ORDER

Ld. Counsel Mr. Raj Kumar Jhabakh for the Appellant. Ld. Counsel Ms.Nandini Agarwal for the ROC.

In this case clarification was sought on 29.02.2024 for filing STK-5 form.

The Applicant has filed a memo vide diary no.1754 dated 08.04.2024 filing STK-7 instead of STK-5.

Applicant is directed to file STK-5 within 2 weeks.

List the matter for hearing on **29.05.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk